

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**

**CRIMINAL MISC.APPLICATION (FOR CONDONATION OF DELAY) NO. 1  
of 2023**

**In R/CRIMINAL MISC.APPLICATION NO. 11094 of 2023**

**In R/CRIMINAL APPEAL NO. 1482 of 2023**

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STATE OF GUJARAT

Versus

BHARTIBEN D/O ASHUMAL @ ASHARAM SINDHI (HARPALANI)

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Appearance:

MR. HARDIK SONI, APP, for the PETITIONER(s) No. 1

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**CORAM: HONOURABLE MR. JUSTICE A.Y. KOGJE**

and

**HONOURABLE MR. JUSTICE HASMUKH D. SUTHAR**

**Date : 03/07/2023**

**IA ORDER**

**(PER : HONOURABLE MR. JUSTICE A.Y. KOGJE)**

**Rule** returnable on **02.08.2023.**

**(A.Y. KOGJE, J)**

**(HASMUKH D. SUTHAR, J)**

SIDDHARTH